

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 136
ANSWERED ON 9TH MARCH, 2017

SPEED ON E-WAYS

*136. PROF. PREM SINGH CHANDUMAJRA:
SHRI SHRIRANG APPA BARNE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the speed limit permitted for vehicles on the National Highways at present;
- (b) whether the Government is aware that hybrid vehicles capable of clocking upto 180–240 km/hour have arrived in Indian markets and if so, the details thereof;
- (c) whether the Committees on road transport have suggested to raise the speed limit of the vehicles on the National Highways upto 120 km/hour;
- (d) if so, whether the Government is considering any proposal to increase the speed on express ways and if so, the details thereof and the action taken thereon; and
- (e) whether the Government has taken note of repeated accidents/piling on e-ways particularly the Yamuna Expressway and if so, the details thereof and the corrective steps proposed in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA
STARRED QUESTION NO. 136 ANSWERED ON 09.03.2017 ASKED BY PROF. PREM
SINGH CHANDUMAJRA AND SHRI SHRIRANG APPA BARNE REGARDING SPEED
ON E-WAYS

(a) & (b) The Government has notified S.O. 1997(E) dated 5th August, 2014 fixing the maximum speed in kilometres per hour in respect of the different class of motor vehicles.

(c) No.

(d) No.

(e) Yamuna Expressway is under the control of the State of Uttar Pradesh. The enforcement of the Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 is carried out by State Transport Authorities.
